

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 06.05.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema Sonam Mallik-R1
2.	Comp. App. (AT) (Ins) No. 389 of 2021 & I.A. No. 850 of 2022	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP
3.	Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021 & I.A. No. 193 of 2022	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2
4.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
5.	Comp. App. (AT) (Ins) No. 1011 of 2021	<b>With</b> GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2
6.	Comp. App. (AT) (Ins) No. 263 of 2022	Engineering Projects (India) Ltd. Vs. Ram Ratan Kanoongo	Debarshi Bhadra	Ayush Rajani Shyam Kapadia Khusboo Shah
7.	Comp. App. (AT) (Ins) No. 438 of 2022	Godrej & Boyce Mfg. Co. Ltd. Vs. Satec Envir Engineering (India) Pvt. Ltd.	Surekha Raman	Mily Ghoshal

**For Admission (Fresh Cases)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 486 of 2022	Sanchit Saraf Suspended Director of Saraf Gartex Ltd. Vs. Kamakshi Kraftex Pvt. Ltd. & Anr.	Amol Vyas	
<b>9.</b>	Comp. App. (AT) (Ins) No. 498 of 2022	Prafulla Purushottamrao Gadge Vs. Narayan Mangal & Anr.	Dhruv Gupta	
<b>10.</b>	Comp. App. (AT) (Ins) No. 507 of 2022	Ebix Singapore Pte Ltd. Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd. BDO Restructuring Advisory LLP	Rajat Sehgal	
<b>11.</b>	Comp. App. (AT) (Ins) No. 508 of 2022	Ligare Aviation Ltd. Vs. Religare Enterprises Ltd.	Suhasini Sen	

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**